

SHRI YESHWANTRAO CHAVAN
 Whatever projections we have made in our Plan document, if at all they have to be revised, they will be revised by us in the Planning Commission. Therefore, when we have not done the exercise, how can I give any opinion about it? But, I can say that our basic policy remains the same.

SHRI BHOGENDRA JHA But, they have made out a report

SHRI YESHWANTRAO CHAVAN
 What can I do?

SHRI R S PANDEY (Rajnandgaon) When I saw the news item in the *Times of India* yesterday I was very much agitated. I am not very much concerned about the leakage. The hon. Finance Minister has correctly replied that investigations are going on and that he will be informed. Sir, it is not a question of leakage. If, as a result of the leakage, a glorious picture had come out about the situation in India, we would not have been exercised very much about it. The important and very pertinent question is, the contents of the report, which deals with the food position, the fertiliser position, foreign exchange position, Five Year Plans etc. that this country has become bankrupt, it has not been able to become self-reliant and that we are a helpless people. Individuals like me are agitated over the contents of this report. Since the report is confidential—it may be true or may not be true,—it is very difficult for me to put any question. Sir, when you are going to participate in the meeting in Paris some time in April, you should convey the feelings of the House that this kind of uncharitable remarks, which damage the personality of our sovereign country will not be tolerated and that people of India are very much agitated over it. If it is confidential, I can put the question confidentially and I would like to have the answer also confidentially.

SHRI YESHWANTRAO CHAVAN.
 I have no answer to give.

MR SPEAKER: Papers to be laid on the Table.

SHRI JYOTIRMOY BOSU: Sir, I have given notice of an adjournment motion. Out of 188 MLAs in the Gujarat Assembly, 84 have already resigned. What is stopping the Government from dissolving the Legislature? Apart from giving the adjournment motion, I have also written to the Speaker. Sir, I would like to have your observation. Why is the Government sticking to the same position?

MR SPEAKER: You had a discussion on this subject.

SHRI JYOTIRMOY BOSU: The Home Minister was expected to make a statement covering this.

MR SPEAKER: This matter was raised in the debate.

13 17 hrs

RE ALLEGED PREVENTION OF VISITORS FROM MEETING MEMBERS OF PARLIAMENT—contd

श्री अटल बिहारी वाजपेयी (ग्वालियर)
 अध्यक्ष महोदय, मैंने आप को दो बातों के बारे में लिखा है। एक तो कल जो रिसेप्शन आफिस में हुआ, उसकी ओर मैंने आपका ध्यान दिलाया है . . .

अध्यक्ष महोदय। ऐसी बातों को यहाँ लाने की क्या जरूरत है। आप मुझे लिख दिया करें।

श्री अटल बिहारी वाजपेयी मैंने आपको लिखा है। मुझे जानकारी मिली है कि आपकी सेक्रेटरियट में बताया है कि मुझ से कोई लडका मिलने के लिए नहीं आया। वह गलत बात है। मैं खुद वहाँ गया था—उस समय भी थायलैंड

भी वहाँ मौजूद थे—श्रीर जो विद्यार्थी मुझ से मिलने के लिये आये थे, मैंने उनमें वात की थी। यह एनक्वायरी का मामला है। अगर आप सिक्युरिटी स्टाफ़ को गवाही को मान लेंगे और मेम्बरों पर विश्वास नहीं करेंगे, तो यह कहां तक उचित होगा ?

अध्यक्ष महोदय। मैंने सब रिकार्ड देखे हैं। वहाँ कोई नहीं आया। आप को किसी स्टुडेंट ने बताया है ?

श्री अटल बिहारी वाजपेयी : मुझे उन स्टुडेंट्स की बात को गलत मानने का कोई कारण नहीं है।

अध्यक्ष महोदय। मैंने आफिस से सब एनक्वायरी की है, सेक्रेटरी-जनरल ने भी एनक्वायरी की है। किसी के पास कोई नहीं आया।

SHRI P. G. MAVALANKAR (Ahmedabad): A number of visitors, including students from Ahmedabad and other parts of Gujarat, had come yesterday and quite a number of them wanted to see a several of us, Members of Parliament, belonging to the different parties, including Independents. When those boys and students wanted to send slips they were told that all those Members were absent. Our complaint is not that we could not bring them inside but that we were prevented from meeting them.

MR. SPEAKER: You may write to me. I will enquire into it. It is true that the students who came were not allowed inside. But one thing is clear, that some students had some quarrel with the officer at the Reception, Shri Piloo Mody and some other friends were there at that time.

SHRI P. G. MAVALANKAR: The students were insulted. They were told that all those Members were not in the precincts of Parliament. The

students wanted to see us, and, of course, they have a right to see us.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, जिन आफिसर्स के खिलाफ़ शिकायत है, अगर आप उन्हीं से एनक्वायरी करेंगे, तो कैसे काम चलेगा ? अगर आप चाहें, तो हम उन विद्यार्थियों को पेश कर सकते हैं।

SHRI P. G. MAVALANKAR: They were told that no Member was present in the House.

अध्यक्ष महोदय : आप उन विद्यार्थियों को लाइये :

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, यह मामला गम्भीर है और इन की एनक्वायरी की आवश्यकता है। सिक्युरिटी स्टाफ़ को इस तरह के आचरण की छूट नहीं देनी चाहिए।

अध्यक्ष महोदय : कल स्टुडेंट्स ने वहाँ भी झगडा खड़ा किया, रिसेप्शन में गालिया दी, बहुत कुछ किया। यह भी दुस्त नहीं है।

श्री पी० जी० मालंकर : यह तब हुआ, जब उन से कहा गया कि कोई भी मेम्बर यहाँ हाज़िर नहीं है। उन को हम से मिलने का मौका देना चाहिए था।

SHRI PILOO MODY: The matter, as you know, has been amicably settled. But when you continue to persist that no such thing has come to your notice then it becomes incumbent on us to repeat what happened. About 40 to 50 slips were sent to several of us here. All of them were not delivered to us. You said, "You now bring the boys" Some four of them are sitting there. I will bring them here and lay them on the Table of the House.

MR. SPEAKER: Not in the House.

SHRI PILOO MODY: A complaint has been made. You should take note of it and see that it does not happen again.

MR. SPEAKER: I have already said that.

SHRI SAMAR GUHA rose—

MR. SPEAKER: Mr. Samar Guha, have you sworn that you must get up every moment on any subject?

श्री समर गुहा: अध्यक्ष महोदय, आप ने सुना ही नहीं।

You told Mr. Vajpayee to write to you about the incident that took place yesterday. Earlier also, I drew your attention and wrote to you. You said that you would look into the matter. You have not informed me. Am I not to ask about that?

SHRI S. M BANERJEE (Kanpur): We have to send our papers before 10 O' Clock I send my servant who is staying with me....

SHRI ATAL BIHARI VAJPAJEE: Comrade.

श्री एस० एन० बनर्जी: उस ने उन्होंने पूछा— तुम गुजरात से तो नहीं आए ?

He said, "These are Call Attention Notices"

उन्होंने कहा— इस में हम को कोई ताल्लुक नहीं। तुम गुजरात से तो नहीं आए ?

अध्यक्ष महोदय: मजाक में कहा या ऐसे कहा ?

श्री ज्योतिर्नरय बसु (डायमंड हावर) यह डेहली पुलिस जो आप यहा डिप्लाय करते है ये लोग ग्रेमा करते हैं। मेक्योरिटी स्टाफ नहीं करता है। पुलिस करना है जो प्लेन क्लोदक में होती है।

अध्यक्ष महोदय : गुजरात की तो में इतनी तारीफे करता आया कि बहुत भले हैं, बहुत नान-व्यक्त हैं और यह अभी अभी उन्होंने उसे पलत साबित कर दिया।

श्री एस० एम० बनर्जी : अध्यक्ष महोदय, हम लोग जो अपने कागजात भेजते हैं किसी के हाथ क्यों कि हम लोग तो इतना डीढ़ नहीं सकते तो उस में उन के साथ ऐसा होता है। आप की गाड़ी जब आती है तो लोग सलास करते हैं नार हट जाते हैं नहीं तो उन के चेहरे देखे तो ऐसा मालूम होता है जैसे कंसेंट्रेशन कंप्य यह हो.. (इंटरगस)

May I request you to fix a day exclusively for Mr. Samar Guha to speak?

MR. SPEAKER: I think, we will sit on a Sunday with only one Member, Mr. Samar Guha.

13.22 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951 AND ANNUAL GENERAL ADMINISTRATION REPORT OF ANDAMAN AND NICOBAR ADMINISTRATION FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 1973, published in Notification No. G.S.R. 195 in Gazette of India dated the 23rd February, 1974.